

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
STARRED QUESTION NO. 194  
TO BE ANSWERED ON 08.08.2024**

**STATE GOVERNMENTS' REPORTS ON LABOURERS**

**194. # SHRI NARHARI AMIN:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether the State Governments submit report on labourers in their respective States to the Central Government;**
- (b) if so, whether it is a fact that in this year's report, States have received complaints on violations of labour laws against various online business platforms;**
- (c) if so, the action taken by Government thereon; and**
- (d) the details of data on labourers received from the State of Gujarat this year?**

**ANSWER**

**MINISTER OF LABOUR AND EMPLOYMENT  
(DR. MANSUKH MANDAVIYA)**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) To (d) of RAJYA SABHA STARRED QUESTION No.194 TO BE ANSWERED ON 08.08.2024 RAISED BY SHRI NARHARI AMIN, HON'BLE M.P. REGARDING STATE GOVERNMENTS' REPORTS ON LABOURERS**

**(a) to (d): No, no such report on labourers is sent to the Central Government by the State Governments.**

**Haryana Government has reported that it has received complaint about violations of labour laws against Amazon for which State Government has initiated action.**

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